

tial accomodation, the actual allotments are made on the basis of length of service in respect of type I to type IV and on the basis of basic pay being drawn on a particular date in respect of type V to type VIII.

(b) While precise details are not avail-

able, according to available information, the details of allotments made during the last three years of houses of various categories except bungalows are approximately, as follows:-

	1989	1990	1990 (unto 8/91)
Type-1	1274	1245	804
Type-II	2560	2822	2354
Type-III	2711	2215	2449
Type-IV	1062	1091	793
Type-V	470	513	380
Type-VI	65	72	55

However, no separate statistics of allotments made for the first time and of higher accomodation are separately maintained.

(c) To streamline the system of allotment, the availability of housing stock has been computerised. Waiting list position for application is also computerised.

A Public Relation Officer has been nominated to look into complaints and answer enquires relating to housing.

(d) As a matter of policy, employees of autonomous organisations are not eligible for allotment of general pool accomodation. However, for some organisations of this type the policy has been relaxed for special reasons.

(e) Officers drawing salaries from the consolidate fund of India are eligible for allotment of general pool accomodation. In view of the shortage of general pool housing,

any relaxation dispensation in this is normally not given.

Vacant Post of Teachers in Kendriya Vidyalayas

*748 SHRI MANJAY LAL:
SHRI UPENDRA NATH
VERMA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a large number of posts of teachers in Kendriya Vidyalayas have been lying vacant;

(b) if so, the number of such posts, category-wise and region-wise;

(c) whether no recruitment has since been made to fill up these posts during the preceding two sessions;

(d) if so, the reasons therefor;

(e) whether recruitment of teachers is being undertaken to fill up these posts; and

(f) if so, by when these posts are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAM KUMARAMANGALAM): (a) and (b). The category-wise vacancies of teachers are given below:-

<i>Sl.No.</i>	<i>Category</i>	<i>Vacancies during 1990-91</i>
1.	Post Graduate Teachers	1047
2.	Trained Graduate Teachers	847
3.	Primary Teachers	801
4.	Miscellaneous categories	873

The details of vacancies Vidyalaya-wise are maintained by the Assistant Commissioners of the regions.

(c) and (d). The panels of direct recruits for the year 1989-90 in respect of teachers were prepared with 50% more names than actual vacancies and the selected candidates have not fully been utilised. The panels are still operative.

(e) and (f). Further direct recruitment can be taken up after exhausting the existing panels.

[*Translation*]

Jawahar Rozgar Yojana in Urban Areas

*749 SHRI SANTOSH KUMAR GANGWAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Jawahar Rozgar Yojana is proposed to be implemented in urban areas also;

(b) if so, the manner in which it is proposed to be implemented; and

(c) the amount proposed to be allocated under this scheme during the year 1991-92?

THE MINISTER OF URBAN DEVELOPMENT (SMT. SHEILA KAUL): (a) and (b). No Sir, but the Nehru Rozgar Yojana is being implemented in urban areas. The scheme covers, among others, setting up of micro enterprises, provision of wage employment, and housing and shelter upgradation for urban poor and economically weaker sections.

(c) An amount of Rs. 113 crore has been allocated for the year 1991-92 as Central share for the implementation of the Nehru Rozgar Yojana.

[*English*]

Inclusion of Vedic Mathematics in School Curriculum

*750 SHRI SHANKERSINH VAGHELA:
DR. A.K. PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: